

In the National Company Law Tribunal, Jaipur

Appeal No. 441/252/ND/2018

TA No. 64/2018

UNDER SECTION 252 (3), OF COMPANIES ACT, 2013

In the matter of:

M/s Mohit Buidtech Pvt. Ltd. Applicant/Petitioners

VS.

ROC, JaipurRespondent

Order delivered on 27.09.2018

Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Himanshu Harbola, Adv.

For Respondent(s) : Dr. Amol Shindhe, DROC-DOL.

ORDER

Heard. Order reserved.

Sd

**(R. Varadharajan)
Member (Judicial)**